

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 111**

**CP (IB) No. 48/Chd/Pb/2020**

**IN THE MATTER OF:**

**Nuvoco Vistas Corporation Ltd.  
(earlier known as Lafarge India  
Limited)**

**...Petitioner-Operational Creditor**

**Versus**

**Adarsh Super Construction Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 11.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.07.2024, higher on board.

Sd/-

**Court Officer**